



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29th March, 2023

NOTICE

Please take notice that the following matter adjourned in Court-III. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 (PH)	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	31.03.2023	06.04.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar